NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 873/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Honest Security Services

V/s.

Housing Development and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

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ORDER

TCP No. 873/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is absent whereas the Corporate Debtor's Counsel is present.

Since the Petitioner's side is absent, this Bench hereby directs the Petitioner's side to appear and argue the matter on the next date of hearing, failing which, the Petition will be dismissed for default.

List this matter for hearing on 13.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)